GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:632 ANSWERED ON:03.08.2011 PASSENGERS MISBEHAVIOUR ON AI FLIGHTS Pakkirappa Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether cases of passengers misbehaviour on board Air India's flights have increased during the past one year;
- (b) if so, the details thereof for the years 2010 and 2011;
- (c) whether the Directorate General of Civil Aviation (DGCA) is contemplating to enforce strict norms to prevent such incidents; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a): No, Madam.
- (b): Does not arise.
- (c) and (d): Aircraft Rules, 1937 provide for strict action against acts of assult and other acts of interference against crew members and endangering safety or jeopardizing good order and discipline.